



सत्यमेव जयते



**No.TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.**

OPPOSITION HEARING FOR THE MONTH OF OCTOBER- 2014
BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.LR
THE FOLLOWING MATTERS ARE FIXED FOR TM-5 DELAY
HEARING DATED-07/10/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	1782779	814283	FN	P.K. ARORA	
2	1946508	815025	FN	DELHI REGISTRATION SERVICE	
3	1948021	814814	FN	WORLD WIDE REGISTRARION BUREAU	
4	2220490	810084	FN	UNITED OVERSEANS TRADE MARK COMPANY	
5	1566849	810552	FN	UNITED OVERSEANS TRADE MARK COMPANY	
6	2366001	809357	FN	KRISHNA & SAURASTRI	
7	2420026	809770	FN	BRAIN LEAGUE IP COUNSELS	
8	1873650	806234	FN	S.K. GARWAL & CO	
9	1956364	806109	FN	SIM & SAN	
10	1924492	801327	FN	DR. S.K. MARWAH	

11	1546892	806715	FN	H.C. PANDY	
12	1827379	807897	FN	RAHUL EKNATHMARAL	
13	987250	247968	FN	REMFY & SAGAR	
14	1778002	777063	FN	KPLM & CO	
15	2254535	813109	AN	LALJI ADVOCATES	
16	1668395	813330	AN	SHALOM INSTITUTE OF MEDIA SCIENCE	
17	819814	812749	AN	P.K. ARORA	
18	1700643	812748	AN	P.K. ARORA	
19	819813	812747	AN	P.K. ARORA	
20	1711189	811911	AN	VARIKASERY & VARIKASERY	
21	1820196	799743	AN	DAS ASSOCIATES	
22	1214569	201283	AN	M.J. CHAWLA	
23	1214570	201282	AN	M.J. CHAWLA	

24	180300	800527	AN	SELVAM & SELVAM	
25	673999	205518	AN	R.K. DEWAN & REMFY & SAGAR	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R
THE FOLLOWING MATTERS ARE FIXED FOR TM-6 DELAY
HEARING DATED-08/10/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	813526	797013	FN	KHODAY BREWERIES LIMITED	
2	1971578	801985	FN	NASHIK IPR INNOVATIONS	
3	1844243	809369	FN	B. SRISHA	
4	1872136	771035	FN	BAL PHARMA LIMITED	
5	1742481	762772	FN	N. NARENDRA	
6	2019520	784823	FN	JOHN MATHEW & ASSOCIATES	
7	1839878	783102	FN	V. RAVI	
8	1700139	809150	FN	DUA ASSOCIATES	
9	1383645	800767	FN	BAL PHARMA LIMITED	
10	1676733	808974	FN	R. SATHISH KUMAR	

11	1745274	809219	FN	GUDWILL & GOODWILL	
12	1632427	784637	FN	DUA ASSOCIATES	
13	1631497	767088	FN	RAO & RAO	
14	1700565	810316	FN	N. RAMASWAMI	
15	995047	199164	FN	INTEGRA MICRO SYSTEMS (P) LTD	
16	1784534	807077	FN	PUTHRAN & ASSOCIATES	
17	1662530	756441	FN	NARENDRA MUNOT JAIN	
18	1784533	807079	FN	PUTHRAN & ASSOCIATES	
19	1784526	807078	FN	PUTHRAN & ASSOCIATES	
20	1784532	807080	FN	PUTHRAN & ASSOCIATES	
21	2089633	791600	AN	RUBBANI MOHD MUBIN	
22	1744768	763946	AN	BAL PHARMA LIMITED	

23	2036898	786358	AN	DR S K MARWAH	
24	2056684	791434	AN	SUDENTO PHARANACEUTICALS PVT. LTD	
25	1924465	777516	AN	BHARAT BIOTECH INTERNATIONAL LIMITED	
26	2079352	792043	AN	SUDENTO PHARANACEUTICALS PVT. LTD	
27	2089635	791599	AN	RUBBANI MIHD MUBIN	
28	1974487	788676	AN	LAWYERS ARCADE	
29	1611471	747236	AN	SUNEER AND ASSOCIATES	
30	1828674	806823	AN	ANAND AND ANAND	
31	1828673	806821	AN	ANAND AND ANAND	
32	1708148	783647	AN	SYNERGY PERSPECTIVES	
33	1740207	769416	AN	UNIVERSAL LEGALS	
34	1346870	731614	AN	ASHOK RAM KUMAR	
35	1784530	807076	AN	PUTHRAN & ASSOCIATES	



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THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-13/10/2014**

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	456448	53452	11.00AM	V. BALAKRISHNAN & ANAND AND ANAND	
2	525947	51727	11.15AM	M.P. MIRCHANDINI & CO & SHARAD AGRAWAL	
3	575908	56368	11.30AM	C. DANIEL & GLADYS & INTERNATIONAL TRADE MARKS BUREAU	
4	590564	54542	11.45AM	BHAGYA RAGHAVAN & LALL LAHIRI & SALHOTRA	
5	569646	58043	12.00PM	MADEMSER & CO & KAMATH & KAMTH	
6	698530	714594	12.15PM	DEPENNING & DEPENNING & MANGLA REGISTRATION SERVICE	
7	629156	81253	12.30PM	RANJAN NARULA ASSOCIATES & R. SUBRAMANIAM	
8	661211	115701	12.45PM	DEPENNING & DEPENNING & SURESH & CO	

9	793877	175062	2.00PM	C. DANIEL & GLADYS & PRATHIBA M. SINGH	
10	791785	182185	2.15PM	V. BALAKRISHNAN & VARIKASERY & VARIKASERY	
11	846599	208684	2.30PM	P.C.N. RAGHUPATHY & ANAND AND ANAND	
12	659670	725234	2.45PM	F.C. SHAH & CO & INTTL ADVOCARE	
13	659513	725083	3.00PM	ADITYA & ASSOCIATES & INTTL ADVOCARE	
14	659637	725233	3.15PM	ADITYA & ASSOCIATES & INTTL ADVOCARE	
15	786396	162914	3.30.PM	ADITYA & ASSOCIATES & INTTL ADVOCARE	



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BEFORE MR.V.NATARAJAN, DEPUTY REGISTRAR OF TRADE MARKS & G.I.R
THE FOLLOWING MATTERS ARE FIXED FOR ADJOURNED
HEARING DATED-14/010/2014

S NO	APPLICATION NO	OPPOSITION NO	TIME	AGENT NAMES	REMARKS
1	819428	719296	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
2	819429	716233	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
3	818186	715299	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
4	818188	715302	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
5	818185	715303	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
6	818184	715301	FN	DEPENNING & DEPENNING & DELHI REGISTRATION SERVICE	
7	824847	723268	AN	L.S. DAVER & LALL & SETHI	

